

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal no. 155 of 2012 &
IA No. 276 of 2012**

Dated : 20th February, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of

M/s SAL Steel Ltd.

...Appellant(s)

Versus

**Gujarat Electricity Regulatory Commission
& Ors.**

...Respondent(s)

Counsel for the Appellant(s): Ms. Shikha Ohri

Counsel for Respondent (s): Ms. Swapna Seshadri for R-2

ORDER

The Learned Counsel for the Appellant has finished her arguments. She is directed to file written submissions on or before 13.03.2013 after serving copy on the other side.

Post the matter for making reply submissions on **15.03.2013.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/pg